



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 8th November, 2024

Notification

There will be no sitting of Court-1 comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) from 11.11.2024 to 14.11.2024. The matters listed from 11.11.2024 to 14.11.2024 will be taken up for hearing as per the dates mentioned below:

Sl. No.	From date	To date
1	11.11.2024	18.11.2024
2	12.11.2024	19.11.2024
3	13.11.2024	20.11.2024
4	14.11.2024	21.11.2024
5	15.11.2024	HOLIDAY

Further, during the above period i.e. from 11.11.2024 to 14.11.2024, urgent applications, if any, will be heard by the Court-2 comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member.

Sd/-
Registrar

Copy to :

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)
PPS to Hon'ble Mr. Virender Bhat, Judicial Member
PS to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
Shri Jatin Chawla, Assistant, Registry
Shri Jaiom, LDC
Notice Board